

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
FACILITIES FOR SENIOR CITIZENS .

1030

Shri Om Prakash Mathur

Will the Minister of COALCOALRAILWAYS be pleased to state :-

(a) whether there is any proposal of her Ministry whereby senior citizens would be allotted lower berth at the time of booking of railway ticket; and

(b) whether Government has any solution to difficulties being faced by senior citizens on this count despite various facilities provided to them?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) & (b): Following provisions have been made to facilitate senior citizens in getting lower berth:-

1) In trains having reserved accommodation, a combined quota of two lower berths per coach has been earmarked in Sleeper, AC 3 tier and AC 2 tier classes for following category of passengers when traveling alone:-

- i) Senior Citizens;
- ii) Female passenger 45 years of age and above; and
- iii) Pregnant women.

2) In the Computerized Passenger Reservation System (PRS), there is a provision to allot lower berths automatically to male passengers of 60 years and above and female passengers of 45 years and above subject to the availability of lower berths at the time of booking of tickets.

3) After departure of the train, if there are vacant lower berths available in the train, and if any senior citizen who has been allotted upper/middle berth, approaches for allotment of vacant lower berths, the Conductor/Train Ticket Examiner (TTE) has been authorized to allot the vacant lower berth to them after making necessary entries in the chart.